

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3036

ANSWERED ON:03.08.2017

Silk Industry

Pandey Shri Rajesh

Will the Minister of TEXTILES be pleased to state:

- (a) the number of people engaged in the silk industry at present, State-wise;
- (b) the production, consumption, import and export of silk during each of the last three years and the current year;
- (c) whether the Government proposes to restrict import of raw silk and silk yarn to promote the domestic silk industry in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): About 85.16 lakh persons are engaged in sericulture and silk industry during 2016-17. The State-wise number of employment generation under sericulture and silk industry during 2016-17 is given in Annexure-I.

(b): Raw silk production, consumption, import and export earnings of silk in the country during the last three years (2014-15 to 2016-17) and the current year (2017-18, till May-2017) are given below:-

Year	Raw Silk Production (in MTs)	Raw Silk consumption (in MTs)	Import of Raw Silk (in MTs)	Export (in MTs)	Earnings (in Cr.Rs.)
2014-15	28,708	32,050	3,489	2,829.95	
2015-16	28,523	31,799	3,529	2,495.98	
2016-17	30,348	34,051	3,795	2,093.42	
2017-18*	3,963	4,596	644	309.73	

* (April to May-2017)

(c) & (d) : Yes. In order to protect domestic sericulturists, basic customs duty of 10% has been imposed on imported raw silk. Besides, to protect the Indian silk industry from dumping of silk from China, the Government has imposed anti-dumping duty of US\$ 1.85 per Kg on mulberry raw silk originating in or exported from China for a period from 2015 to 2020, which is presently in force.